

They have collected a lot of information about materials and equipment manufactured in this country and the material that has to be imported from outside. They are expected to submit their report in 2 or 3 months' time.

Shri T. B. Vittal Rao: Government have decided to abolish the use of Mug lamps in the mines from 30th April, 1960; but it was extended. What is the position with regard to that?

Shri L. N. Mishra: I would like to have notice.

Reviewing Committee for Import Policy

*335. **Pandit D. N. Tiwari:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether any committee under a non-official chairman to review the system of priorities for the import policy has been set up or is proposed to be set up;

(b) if so, the names of the committee members and its chairman; and

(c) whether the committee has submitted any interim report?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra):

(a) and (b). A Committee is proposed to be set up. Its terms of reference and composition are under consideration.

(c) Does not arise.

Pandit D. N. Tiwari: May I know the necessity for setting up this committee?

Shri Satish Chandra: At the last meeting of the Import Advisory Council it was suggested that in view of the serious shortage of foreign exchange there could be some rational system according to which priorities should be laid down for imports. Therefore, the Minister of Commerce and Industry announced at the meeting that he would be setting up a committee under a non-official chairman, as soon as possible, to look into this matter so that the less essential imports could be cut down and priori-

ties could be laid down for more important items.

Pandit D. N. Tiwari: In view of the fact that many of the essential goods such as watches are coming through the black market, may I know whether any instructions will be issued to this committee to see that these things get priority?

Shri Satish Chandra: No goods can come through black market. What the hon. Member probably refers to is the small amount of smuggling of goods, goods escaping customs. Every efforts is being made to check such malpractices.

Shri Chintamani Panigrahi: May I know whether, till the submission of the report of this committee, Government have decided to give first priority to the import of fertilisers?

Shri Satish Chandra: Fertilisers are receiving every attention, both in the matter of production and of imports. It is our effort to increase production of fertilisers to the maximum extent possible and to fill the gap by importing fertilisers for which foreign exchange is being separately allotted by the Ministry of Finance.

Nagas

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 Shri Harish Chandra Mathur:
 Shri S. M. Banerjee:
 Shri Punnoose:
 Shri D. C. Sharma:
 Shri P. K. Deo:
 Shri Rameshwar Tantia:
 Shrimati Mafida Ahmed:
 *337. Shri Ajit Singh Sarhadi:
 Shri Prakash Vir Shastri:
 Shri Indrajit Gupta:
 Shrimati Renu Chakravarty:
 Dr. Ram Subhag Singh:
 Shri Supakar:
 Shri Raghunath Singh:
 Shri Ram Krishan Gupta:
 Shri Braj Raj Singh:

Will the Prime Minister be pleased to state:

(a) what progress has been made in the implementation of Naga settlement;

(b) what is the position of Naga rebel activities since the 1st August, 1960; and

(c) what shape these activities of rebels has taken and how they have been dealt with?

The Deputy Minister of External Affairs (Shrimati Lakshmi Menon): (a) As a preliminary step to the creation of a new Naga State, elections of members to the Interim Body, to be set up under the agreement for assisting the Governor of Assam in the administration of Nagaland, during the transitional period, have almost been completed. It is hoped that the Interim Body would begin to function shortly.

(b) There has been a slight increase in the Naga hostile activities

(c) The hostiles have mainly resorted to kidnapping, firing on convoys, raids and killing of loyal elements. To counteract these activities the NHTA Administration have intensified patrolling and tightened up defensive arrangements with the help of village guards and security forces.

Shri Harish Chandra Mathur: May I know if there had been any meeting between the Governor and the Naga leaders since this agreement was reached? If so, what was the ground covered?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): Does the hon. Member refer to the leaders of the Naga Peoples Convention?

Shri Harish Chandra Mathur: Yes.

Shri Jawaharlal Nehru: I do not think there has been a meeting of the Governor so far as I know—I am not quite sure; but there have been meetings, of course, with the Commissioner there.

Shri Mafida Ahmed: The hon. Deputy Minister just now informed the House that the elections to the Consultative Body have been completed. May I know the position of

the Angami tribe which is prominent among the hostile Nagas?

Shrimati Lakshmi Menon: I had said, 'have almost been completed' which excludes the Angamis and the Chaksangs.

Shri Harish Chandra Mathur: The Deputy Minister just now made mention of the intensive activities of the rebel leaders, during this period. May I know little more details about them and also how many of these rebel leaders have been put down during this period?

Mr. Speaker: How many of the rebel leaders have been put down?

Shri Jawaharlal Nehru: What does the hon. Member mean by 'put down'?

Shri Harish Chandra Mathur: May be shot down; may be arrested. I do not say only shot down.

Shri Jawaharlal Nehru: I do not know what period the hon. Member refers to. I could not give the exact figures. There has been firing etc. on both sides occasionally and a number of casualties have taken place.

Shri Braj Raj Singh: The hon. Deputy Minister said that the elections to the said body have 'almost been completed'. And, in the same breath, it was said that the activities of the Naga rebels have increased. May we know what is the exact reason for this?

Shri Jawaharlal Nehru: One can imagine that the reason is that the hostile elements are displeased at the fact that the majority of the Nagas have come to an agreement with us; and they want to exhibit their displeasure.

Shri Vajpayee: May I know whether any efforts have been made to contact the rebel leaders after the conclusion of the agreement? If so, what has been their response?

Shri Jawaharlal Nehru: No efforts have been made by governmental apparatus. What the Naga Peoples

Convention might have done in that regard, I cannot definitely say.

Dr. Ram Subhag Singh: May I know the estimated strength of the Naga rebels and what are the proposals of Government to effectively deal with them?

Shri Jawaharlal Nehru: It is rather difficult to give the numbers. Normally, they are estimated to be about 1,500; maybe a little less or a little more. At the present moment, lots of these people are right near the Burmese frontier. In fact, our information is that a number of them cross over to Burma whenever any difficulty faces them and then come back. Some of them may be on the Burmese side even now.

Obviously, measures to be taken can only be of two kinds—I am talking about the general problem—political measures and military measures. Political measures, we have taken in their entirety by this agreement to which a great majority of the Nagas have subscribed. Military measures is a matter for the military to deal with and they are dealing with them.

Shri Nath Pai: Do Government have any information about the sources of arms, ammunition and finance from which the Naga rebels are getting help?

Shri Jawaharlal Nehru: We have no precise information about that matter. Originally, that area was full of arms dumps. Some arms, I believe, they have been able to obtain from that; others by smuggling and by buying. Very few have been captured by them from some depots—in the past I mean; but I cannot give precise information about this.

Shri Supakar: May I know if Government have sought the help and co-operation of the Burmese Government to deal with these rebel Nagas because, the Prime Minister stated that they go over to the other side and create trouble from there?

Shri Jawaharlal Nehru: We do keep the Burmese Government informed. That Government is always prepared to be co-operative. The Nagas are not in particular areas. It is not strictly easy for them to do very much. But they are co-operative; they do wish to help us, and they have helped us occasionally.

Shri Nath Pai: The Prime Minister said that most of the arms might have been found by them in the old dumps or some might have been smuggled. Are Government aware or have they come across evidence which might show that some countries may be interested in fomenting trouble in India and, therefore, may be supplying arms to the Nagas?

Shri Jawaharlal Nehru: Yes, Sir. That may be so.

Shri S. M. Banerjee: What is the conception of Nagaland for the rebels and how is it different from the conception of the others? I also want to know whether Mr. Phizo is in touch with the rebel Naga leaders.

Shri Jawaharlal Nehru: The hon. Member wants to know the extent of the Nagaland?

Shri S. M. Banerjee: I want to know the difference in the conception of the Nagaland by the rebels and by the loyal Nagas.

Shri Jawaharlal Nehru: Presumably they differ in this sense that they want this territory to be completely independent. I may mention that originally the request was that this area should include some other territories where some Nagas lived, for instance, Manipur. We did not agree to that. At the present moment, it is only the Naga Hills-Tuensang area that is concerned. There too you may remember that the whole procedure of the constitution of the hill State will take some years. It is a gradual procedure. After these preliminaries are over and they have an advisory council, etc. we shall have to come to this House for certain constitutional changes may be, some amendment to

the Schedule or some such thing. Even then, for a period of ten years, the Tuensang area will be dealt with differently.

WRITTEN ANSWERS TO QUESTIONS

Hindu Minority Community in East Pakistan

*325. **Shri Rajendra Singh:** Will the Prime Minister be pleased to state:

(a) whether Government are aware that a concerted drive to dispossess Hindus of East Pakistan of their residential property and industrial undertakings has been in operation in Pakistan; and

(b) if so, what steps Government have taken to stop this and give protection to Hindus in East Pakistan?

The Deputy Minister of External Affairs (Shrimati Lakshmi Menon): (a) and (b). No Sir. The Government of India are not aware of any such concerted drive.

A number of cases of forcible occupation and requisitioning of residential properties belonging to Hindus are however reported from time to time.

All these cases are promptly taken up by the Deputy High Commission of India, Dacca with the Pakistani authorities.

Export of Tapioca

*336. **Shri A. K. Gopalan:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether there is considerable scope for the export of Tapioca flour to Europe from India;

(b) whether the export of Tapioca flour has been going down since 1957;

(c) if so, the reasons for the same; and

(d) the steps taken by Government to encourage export of Tapioca flour?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra): (a) Yes, Sir.

(b) The export of Tapioca Flour during the years 1958 and 1959 was considerably higher than 1957. However, during 1960, the export has fallen down.

(c) Competition from other tropical countries.

(d) The situation is being watched and it is proposed to step up indigenous production of Tapioca.

Tibetan Refugees

{ **Shri Bishwanath Roy:**
*338. { **Shrimati Renuka Ray:**
 { **Shri Hem Barua:**

Will the Prime Minister be pleased to state:

(a) whether it is a fact that Tibetan refugees have begun to come to India from Nepal through Nautanwa and Sunauli, the border towns in district Gorakhpur (U.P.);

(b) if so, whether many of them are suspected to be spies; and

(c) whether proper arrangements have been made for strict watch over them?

The Parliamentary Secretary to the Minister of External Affairs (Shri Sadath Ali Khan): (a) 474 refugees have entered India through this route during the period February-October, 1960.

(b) No, Sir.

(c) Yes, Sir.

Shortage of Houses in Colliery Areas

*339. **Shrimati Ila Palchoudhuri:** Will the Minister of Labour and Employment be pleased to state:

(a) whether Government of India's attention has been drawn to the re-